

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2892
TO BE ANSWERED ON- 08/08/2024

GRANTS UNDER ARTICLE 275(1) OF THE CONSTITUTION

2892 DR. DR JAYANTA KUMAR ROY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides funds to States under “Grants under Article 275(1) of the Constitution”;
- (b) if so, the details thereof along with the amount of funds allocated during the last three years, State-wise and year-wise;
- (c) the details of development works done during the last three years, State-wise and year-wise;
- (d) whether the Government has received any complaint regarding any irregularities in the utilisation of the said funds; and
- (e) if so, the details thereof and the remedial measures taken/proposed to be taken thereon?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY):

(a) to (c): Ministry of Tribal Affairs provides financial assistance to the State Governments on the basis of their proposals under Grants under Proviso to Article 275(1) of the Constitution. Funding under this program is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies or for raising the level of administration of the Scheduled Areas therein.

The details of funds released to the State Governments during last three years, State-wise and year-wise, under Proviso to Article 275(1) of the Constitution are at Annexure-I. The details of funds approved, sector-wise, for various development works/projects/activities to the State Governments during last three years under Proviso to Article 275(1) of the Constitution, State-wise and year-wise, are at Annexure-II.

(d): No complaint regarding any irregularities in the utilisation of the said funds has been received.

(e) In view of (d), does not arise.

Annexure I

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2892 for answer on 08.08.2024 raised Dr. Dr Jayanta Kumar Roy regarding “Grants under Article 275(1) of the Constitution”

Funds released to the State Governments during last three years under Proviso to Article 275(1) of the Constitution (in Rs. lakhs)

S. No.	States	2021-22	2022-23	2023-24
1	Andhra Pradesh	2638.65	0.00	0.00
2	Arunachal Pradesh	9830.00	7265.30	6740.00
3	Assam	2570.000	2300	3294.12
4	Bihar	642.08	1001.01	871.24
5	Chhattisgarh	11604.02	13578.43	15676.77
6	Goa	600.41	667.79	150.00
7	Gujarat	6923.79	7549.12	4584.77
8	Himachal Pradesh	1500.00	1655.00	1696.45
9	Jharkhand	12264.19	6677.87	14299.82
10	Karnataka	3210.00	4297.57	4070.00
11	Kerala	0.00	817.67	1910.44
12	Madhya Pradesh	5319.10	8438.75	15741.70
13	Maharashtra	0.00	0.00	0.00
14	Manipur	0.00	1067.36	2456.35
15	Meghalaya	1595.25	2904.84	3127.29
16	Mizoram	2971.54	1654.05	2897.97
17	Nagaland	3202.39	5863.47	5020.11
18	Odisha	11382.05	10150.55	6870.56
19	Rajasthan	10435.21	11002.53	8940.07
20	Sikkim	2045.00	720.38	1754.38
21	Tamil Nadu	0.00	0.00	650.49
22	Telangana	2050.00	3114.46	5169.00
23	Tripura	607.53	1294.71	4226.39
24	Uttar Pradesh	832.71	1135.85	1353.63
25	Uttarakhand	100.65	306.02	964.05
26	West Bengal	0.00	4186.50	4744.40
	Total	92324.57	97649.23	117210.00

Annexure II

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2892 for answer on 08.08.2024 raised Dr. Dr Jayanta Kumar Roy regarding “Grants under Article 275(1) of the Constitution”

Funds approved, sector-wise, for various development works/projects/activities to the State Governments during last three years under Proviso to Article 275(1) of the Constitution

(Rs. In lakh)

S. No.	Sector	2021-22	2022-23	2023-24
1.	Education	33459.46	42387.83	58097.16
2.	Health and Nutrition	7692.03	11673.78	8652.70
3.	Infrastructure Development	15097.02	22758.33	22463.36
4.	Livelihood & Income generation (AH & Agri.)	16624.72	18560.91	3975.16
5.	Drinking Water	1551.40	4333.59	4550.30
6.	Skill Development	1804.64	10.00	2120.47
7.	Sports and Games	1931.59	1034.04	833.12
8.	Road and Connectivity	10936.64	20740.48	20184.92
9.	Research and Documentation & Misc. Other	13163.97	4715.11	4872.10
Total		102261.47	126214.07	125749.29
